

BY SPEED POST
IMMEDIATE

F.No. A-60011/8/2008-Ad.IIB
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Room No. 243E, North Block
New Delhi, the 26th December, 2018

To

All Directors General/ Directorates under CBIC


Subject: Promotion to the grade of Superintendent (Central Excise), Group 'B' in Directorates under CBIC – regarding.

Madam/ Sir

The Board has received representations/ references from officers in the grade of Inspector, Group 'B' working in Directorates under CBIC requesting for promotion to the next grade of Superintendent (Central Excise) pending amendment to the Recruitment Rules for the post of Superintendent (Central Excise) in Directorates.

2. The matter has been examined in the Board. It is noted that DGPM has been made the Cadre Controlling Authority in respect of Group 'B' & Group 'C' cadres working in various Directorates under CBIC. However, the same is yet to be reflected in the respective Recruitment Rules. Therefore, it has been decided that in respect of the post of Superintendent (Central Excise) working in the Directorates, the promotions shall be carried out in terms of the existing provisions of Recruitment Rules, 1986 (RRs) for the post of Superintendent (Central Excise) till the amendment to these RR is notified.


Yours faithfully


(Nagendra Kumar)

Under Secretary to the Govt. of India (Ad.IIB)
Tel. No. 23095584

Copy to-

The Directorate General of Systems & Data Management, 4th & 5th Floor, Samrat Hotel, Chanakyapuri, New Delhi – 110021 with the request to upload this letter on the official website of CBIC.


(Nagendra Kumar)
Under Secretary to the Govt. of India (Ad.IIB)